

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

107. RST.A /19/2024 IN C.P. (IB)/892(MB)2022

IN THE MATTER OF

IDBI Trusteeship Services Limited

Vs

Radius & Deserve Land Developers Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 05.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Mr. Ansh Karnawat (PH)
For the Respondent No. 2/RP: Ms. Drishti Das (PH)
For the COC: Mr. Shantanu Ray (VC)

ORDER

RST. A/19/2024

Adjourned to **25.04.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)